

NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
NEW DELHI

Company Appeal (AT) (Insolvency) No. 635 of 2019

IN THE MATTER OF:

Bank of Baroda

...Appellant

Versus

Sundaresh Bhatt

RP of ABG Shipyard Ltd.

...Respondent

Present:

For Appellant: Mr. Raunak Dhillon, Ms. Ananya Dhar Choudhury and Mr. Parikalp Gupta, Advocates.

For Respondent: Mr. Pranav Vyas and Mr. Satendre K. Rai, Advocates.

O R D E R

13.01.2020 Post the appeal 'For Admission (After Notice)' on **31st**
January, 2020.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)